

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal Nos. 1912-1916/2017

PRADEEP KUMAR

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH HOME
DEPARTMENT SECRETARY & ORS.

Respondent(s)

IA No. 102949/2024 - EARLY HEARING APPLICATION

Date : 19-03-2025 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) Mr. Bibek Tripathi, Adv.
Mr. Y. Lokesh, Adv.
Mr. Ajay Kumar Shrivastav, Adv.
Mr. Sudhakar Tiwari, Adv.
Mr. Mohit Kumar Gupta, Adv.
Mr. P. Soma Sundaram, AOR

For Respondent(s) Ms. Ruchira Goel, AOR
Ms. Ritika Rao, Adv.

Mr. S. R. Singh, Sr. Adv.
Mr. Sushant Kumar Yadav, Adv.
Mr. Prateek Yadav, Adv.
Mr. Mangal Prasad, Adv.
Mr. Anurag Singh, Adv.
Mr. Gaurav Lomes, Adv.
Ms. Radha Rajput, Adv.
Mr. Prithvi Yadav, Adv.
Mr. Ankur Yadav, AOR

Mr. Yash Pal Dhingra, AOR

UPON hearing the counsel, the Court made the following
O R D E R

IA No. 102949/2024 for early hearing of the appeal is allowed.
List the appeals for hearing in the week commencing
21.04.2025.

Digital copies of the trial court records will be made
available to the learned counsel for the parties.

(BABITA PANDEY)
AR-CUM-PS(R.S. NARAYANAN)
ASSISTANT REGISTRAR